

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 90/17 in CP No.52/BB/2017	-	Hearing	BIFR Ref. Petition U/s 434(1)(d)	Karnataka State Financial Corporation Vs Metropoli Overseas Ltd. & Others

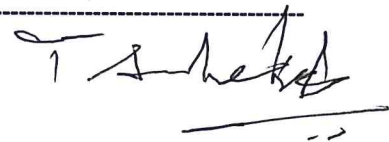
SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

16. D.T. SOMASHEKAR -
94811 35419

Petitioner



Counsel for petitioner is present. He again requested time to get instructions from the Company and to proceed further thereafter.

Time granted finally till 15.09.2017.


MEMBER (J)


MEMBER (T)